

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No.24/2018  
IN  
CP No.16/254/14  
RT CP No.166/Chd/Hry/2017**

**In the matter of:**

Mercurio Pallia Autoworks Pvt. Ltd.

...Petitioner

Present: None.

In the interest of justice, adjourned to 07.02.2018.

Sd/-  
(Justice R.P. Nagrath)  
Member(Judicial)

January 23, 2018  
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